

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP No.80/2018
OA No.251/2017
MA No.4735/2018**

This the 7th day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Dr. George Mathew, Reader NFSG
S/o K. Joseph George
Aged about 47 years
2. Dr. Thankaraj B, Reader NFSG
S/o Balakrishnan
Aged about 43 years
3. Dr. Sanjai Kumar Pandey, Reader NFSG
S/o Shiv Murthi Pandey
Aged about 45 years
4. Dr. Mohit Mathur, Reader NFSG
S/o Mohan Lal Mathur
Aged about 43 years
5. Dr. Bipin Jethani, Reader NFSG
S/o Shobh Raj Jethani
Aged about 41 years
6. Dr. Parul G. Wadhwani, Reader NFSG
D/o N.M. Gupta
Aged about 42 years
7. Dr. Rekha Thomas, Reader NFSG
S/o K.G. Thomas
Aged about 40 years
8. Dr. Meena Pal, Reader NFSG
D/o Dalbir Singh Pal
Aged about 42 years
9. Dr. Abdul Motin Molla, Reader NFSG
S/o Ahmed Ali Molla
Aged about 40 years

10. Dr. Vandana Chopra, Reader NFSG
S/o Baldev Singh Kapur
Aged about 47 years
11. Dr. Archana Narang, Reader NFSG
S/o S.D Grover
Aged about 44 years
12. Dr. S.K. Misra, Lecturer
S/o Shrikant Misra
Aged about 39 years
13. Dr. Prabir Manna, Lecturer
S/o R.N. Manna
Aged about 41 years
14. Dr. Sapna Gupta, Reader NFSG
D/o Ravindra Kumar
Aged about 37 years
15. Dr. Dhananjay Kumar Shukla, Reader NFSG
S/o Harsh Narain Shukla
Aged about 36 years
16. Dr. Annapurna Sarangi, Reader NFSG
S/o Kunja Bihari Sarangi
Aged about 40 years
17. Dr. Anu Rajesh, Reader NFSG
D/o K.V. Kunhi Kannan
Aged about 37 years
18. Dr. Neerja Korey, Reader NFSG
5 OA No.24/17 with OA No.22/17
And OA No.251/17
D/o Ranbir Singh
Aged about 41 years

Applicant Nos. 1 to 10, 12, 14 to 18
C/o Nehru Homeopathic Medical
College & Hospital, B-Block, Defence Colony
New Delhi-110024.

Applicant Nos. 11 and 13

C/o B.R. Sur Homeopathic Medical College
Hospital and Research Center, Nanak Pura
New Delhi ...

Applicants

(By Advocate: Ms. Ritika Chawla)

Versus

1. Sh. Anshu Prakash
Chief Secretary,
Govt. of NCT Delhi
Through Its Chief Secretary
5th Floor, Delhi Secretariat
A-Wing, IP Estate, New Delhi-110002.
2. Shri Raajiv Yaduvanshi,
Secretary (Health)
Govt. of NCT Delhi
9th Floor, Delhi Secretariat
A-Wing, IP Estate, New Delhi-110002.
3. Mr. Sanjay Gihar
Director
AYUSH (Ayurveda, Yoga, Unani, Sidha and
Homeopathy)
Directorate of AYUSH
A and U, Tibia College, Karol Bagh, Delhi.
4. Dr. Ashish Dutta,
Secretary
Central Council of Homeopathy
Jawaharlal Nehru Bhartiya Chikitsa and
Homeopathy Anusandhan Bhavan
No. 61 to 65, Institutional Area
Opp. D-Block, Janak Puri
Delhi-110058. ..Respondents

(By Advocate : Shri Kapil Agnihotri)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

This contempt case is filed alleging that the respondents did not implement the order dated 08.02.2017 passed by this Tribunal in OA No.251/2017.

2. This case has undergone several adjournments. Today, it is reported that the order passed by this Tribunal in OA No.251/2017 is the subject matter of Writ Petition No.3865/2018 and batch and that the Hon'ble Delhi High

Court has directed that no coercive steps shall be taken for implementation of the order in the OA.

3. In this view of the matter, we close the contempt case leaving it open to the petitioner herein to pursue their remedies depending upon the outcome of the Writ Petition in the High Court. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/